

12) 1033/97
Dt. 29.1.2001.

The Counsels for the parties are present.

M.P. 2/2001 by applicant is for permission to withdraw the O.A. M.P. not opposed. Prayer is allowed.

The ~~original~~ Application No.1033/97, is ^{dismissed as} withdrawn. No order as to costs.

l- 9-

(SHANTA SHAstry)
M(A)

(S.K.I.NAQVI)
M(J)

B

Order/Judgement despatched
to Respondent(s)
on 6/1/2001
by _____

Order/Judgement despatched
to Applicant/Respondent(s)
on 6/1/2001
by _____